NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCA/39/2016

NAME OF THE APPLICANT

: MARJAN MOTORS PVT LTD

UNDER SECTION

: 2(41)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PACTICING COMPANY SECRETARY
DEPORTS TON BY WHOM

T. SAMBATH KUMAR

PRACTICING COMPANY SECRETAR.

ORDER

Counsel for Petitioner present and submitted his arguments. Reserved for orders.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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